Declaration of Assets and Liabilities

	AAAI	
Voor C	2021	

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	AZHA KHAN Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5000-	ML	ML	NIL	MIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	200000 - 95 on 17 fb 2001 in 6 B 9, BM	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	(VIL	1412
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	MIL	NIL
(v)	Motor Vehicles (details of make, etc.)	11/1	NIL	NIL	NIL	IVIL
(vi)	Jewellery (give details of weight and value)	NIL	GOW- 50 gum SILVER 280 gn	NIL	NIL	N'L
(vii)	Other assets, such as values of claims / interests	11/1	NIL	NIL	MIL	1/11

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

B. <u>Details of Immovable assets</u>

^{*} Dependant here means a person substantially dependent on the income of the employee.

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Mr	MIL	N//L	MIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total THANA IN measurement) - Current market HALF value	10	AIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIC	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	S.B.g. BVM	500000/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	MIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	1414

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	MIL	ML
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ASSESSMENT YEAR 2020-21 PAN NO-BWWPK 827611	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No.	:-	PTS/BLA - 1156
Gender	::	M (M/F)
Date of Birth	:-	1 5 0 2 1 9 7 5 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	BIHAR LEGISLATIVE ASSEMBLY
		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	:-	PATNA
I hereby d	eclare	that the above details are true to the best of my
knowledge and be	lief.	the above details are true to the best of my

Signature X77 SIENG 291

Designation: OFFICE ATTENDANT

Department: BIHAR LEGISLATIVE AGSEMBLY

Note:

Place: PATNA Date: 17.2.2021

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.